

GOVERNMENT OF ASSAM
HEALTH & FAMILY WELFARE DEPARTMENT
ASSAM, DISPUR, GUWAHATI

NO. HLA 248/2020/36

Dated Dispur the 24th March, 2020

ORDERS BY THE GOVERNOR OF ASSAM
NOTIFICATION

In addition to the earlier notification issued vide No.HLA 248/2020/35 dated 23rd March, 2020 in respect of "Complete Safety Restrictions", the following services are also exempted from the purview of the said notification:

- (i) Transportation and sale (wholesale/retail) of animal feed, animal feed inputs material including maize and soya, veterinary medicines and animal vaccines (wholesale /retail) and administration/dispensing of veterinary medicines/vaccines, after due verification and inspection by authorized officials, only at limited notified places in the district by the Deputy Commissioner concerned.
- (ii) All support staff and workforce of all medicine/ surgicals/ consumables/ disinfectants/ equipments/ medical furniture/ bed net/linens- distributors, C&F and transporters of these are also exempted from the safety restrictions to maintain uninterrupted supply to Government as well as private hospitals & private pharmacies in the state.
- (iii) Officials of UNICEF, WHO, UNDP and JHPIEGO along with their associated consultants and support staff for their health related duties.
- (iv) Operations of Food Corporation of India.
- (v) Only the essential operations of Oil India Limited, Coal India Limited and GAIL.
- (vi) Operations of Railways, Road Transport, Air Cargo and Waterways only for movement of essential commodities.
- (vii) All warehousing, storage and labour activities relating only to essential commodities.
- (viii) News paper hawkers only for the distribution of newspapers.
- (ix) For the purpose of this exemption, essential commodities also include milk (only within local market area).

Sd/-
(Kumar Sanjay Krishna)
Chief Secretary, Assam

Memo No. HLA 248/2020/36-A

Dated Dispur the 24th March, 2020

Copy to:

1. The Chairman, Assam Administrative Tribunal.
2. The Chairman, Board of Revenue.
3. All Additional Chief Secretaries/ Principal Secretaries/ Commissioner & Secretaries/ Secretaries to the Government of Assam.

Sd/-
24/3/20

4. The Principal Secretary to Hon'ble Chief Minister, Assam.
5. The Principal Secretary, Assam Legislative Assembly, Dispur.
6. GM, NF Railways, Maligaon, Guwahati.
7. The Accountant General, Assam, Guwahati-29.
8. The Commissioner & Secretary, Health & Family Welfare Department.
9. The Resident Commissioner, Government of Assam, Assam House, New Delhi.
10. All Commissioner of Divisions, Assam.
11. The Commissioner & Secretary to H.E., the Governor of Assam, Guwahati.
12. The Commissioner & Secretary, Legislative Department, Dispur
13. The Commissioner & Secretary, Judicial Department and Legal Remembrancer, Assam.
14. All Principal Secretaries of the Autonomous Councils, Assam.
15. All Heads of Department.
16. All Deputy Commissioners/ Sub-Divisional Officers (Civil) for necessary action.
17. All Superintendents of Police.
18. The Mission Director, National Health Mission, Assam.
19. The Director of Medical Education, Assam for necessary action.
20. The Director of Health Services, Assam for necessary action.
21. The Director of Health Services (Family Welfare), Assam for necessary action.
22. The Director of AYUSH, Assam for necessary action.
23. The Project Director, Assam State Aids Control Society.
24. The P.S. to Hon'ble Minister, Health & Family Welfare, Assam.
25. The P.S. to Hon'ble Ministers/Ministers of State, Assam.
26. The P.S. to Chief Secretary, Assam.
27. The P.S. to Director General of Police, Assam
28. All Joint Director of Health Services, Assam for necessary action.
29. Managing Directors/ Directors/ Medical Superintendents/ Hospital (I/C) etc. of all Hospitals (including private) in the State of Assam.
30. The Deputy Director, Printing & Stationery Department, Assam Govt. Press, Bamunimaidam, Guwahati - 21. He is requested to publish this Notification in Extraordinary Assam Gazette and forward 500 copies of Notification to this department for distribution.
31. Any other concerned.

By order etc.,

S. Sinha 24/3/20

(Samir K. Sinha)

Principal Secretary to the Govt. of Assam
Health & Family Welfare Department